

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA

CAUSE LIST DATED: 24.06.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. OS 231/2013	1. RA 19/2018
2. OS 66/2010	2. RA 43/2018
3. OS 79/2014	3. OS 595/2013
4. MA 17/2018	4. OS 599/2013
5. OS 131/2010	5. OS 125/2013
6. RA 47/2015	6. OS 627/2014
7. RA 1/2018	7. OS 705/2014
8. OS 1479/2009	<u>HEARING</u>
<u>HEARING</u>	8. OS 173/2010
9. OS 183/2014	9. OS 539/2012
10. OS 1427/2009	10. OS 555/2012
	<u>JUDGMENT</u>
	1. OS 289/2018

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

CIVIL JUDGE AND JMFC, NELAMANGALA
II ADDL. CIVIL JUDGE AND JMFC
LIST OF CASES TAKEN ON BOARD ON 24-06-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	143/2018	Argument	11.	OS	148/2017	Argument
2.	OS	393/2018	Argument	12.	OS	355/2007	Hearing
3.	OS	138/2007	Argument	13.	OS	115/2008	Hearing
4.	OS	442/2008	Hearing	14.	OS	497/2009	Hearing
5.	OS	429/2016	Hearing	15.	OS	243/2016	Hearing
6.	OS	284/2017	Hearing	16.	OS	342/2009	Hearing
7.	OS	384/2017	Hearing	17.	OS	257/2008	Hearing
8.	OS	473/2017	Hearing	18.	OS	319/2017	Hearing
9.	OS	190/2011	Hearing	19.	Cmis	300/2018	Hearing
10.	OS	137/2020	Hearing	20.	OS	197/2012	Orders